

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA 305/2015

this the 23rd day of September, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N.Gaur, Member (A)**

1. Shri Bijaya Kumar Sahoo
Aged about 50 years
S/o Banamali Sahoo at
Present working as Private Secretary
Central Administrative Tribunal,
Cuttack Bench, 4th floor, Rajaswa Bhawan
Cuttack – 753 002.
2. Shri Kedar Nath Mohanty
Aged about 45 years
S/o Shri I.K.Mohanty at
Present working as Private Secretary
Central Administrative Tribunal
Cuttack Bench, 4th floor, Rajaswa Bhawan
Cuttack – 753 002. Applicants

(By Advocate:None)

VERSUS

Union of India represented by the

1. Secretary to Government of India
Department of Personnel & Training
Ministry of Personnel, Public Grievances & Pensions
North Block, New Delhi.
2. Secretary to Government of India
Ministry of Finance,
Department of Expenditure
New Delhi – 110 001.
3. The Principal Registrar,
Central Administrative Tribunal
Principal Bench, 61/35, Copernicus Marg
New Delhi – 110 001.
4. The Joint Registrar
Central Administrative Tribunal
Cuttack Bench, 4th Floor, Rajaswa Bhawan
Cuttack – 753 002. Respondents.

(By Advocate:Shri Rajender Nischal)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

There was no representation on behalf of the applicants on 04.02.2016, 18.04.2016 and 19.07.2016. Even today, there is no representation on behalf of the applicants. Hence, the OA is dismissed for default and for non prosecution. No costs.

(V.N.Gaur)
Member (A)

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(V. AJAY KUMAR)
Member (J)